

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 22-09-2020**

| Sr.no. | Case no. | Name of parties | Next date | stage |
|--------|--------------|---|-----------|-------|
| 1 | REV 752/2018 | Sadruddin H. Daya - Applicant (Accused) Vs The State of Maharashtra - GB, CB, CID - Respondent (Org. Complainant | | |
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